

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 03-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/550CHE)2024

PETITION NUMBER : CP(IB)/256(CHE)2022

NAME OF THE PETITIONER : Kavitha Surana (RP) (Padmasree)

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Sec 99 of IBC, 2016

ORDER

Ld. Counsel Mr. Badrinarayanan appears for the RP. Ld. Counsel Ms.Abhipsa appears for the Respondent.

In this Case, Respondent sought time to file reply. **Two weeks time** is allowed. Rejoinder if any be filed within **a week** thereafter.

Case is posted for hearing on **02.07.2024**.

-SD-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

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-SD-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**